No.10/QA/State Lab Upgradation/Tender/FSSAI/2016 Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act 2006) (Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi the April, 2018

To

All State/UT Food Commissioners (as per list enclosed)

Subject: Rate Contracts for supply of ICP-MS Equipment to FSSAI/State/UTs Laboratories-Change in Address of M/s PerkinElmer (India) Pvt. Ltd. for placing orders-reg.

Please refer to rate contracts finalized by this office vide letter of even number dated 20.10.2017 and amendments conveyed by letter of even number dated 19.01.2018 for the supply of ICP-MS. In this regard, I am to inform that address for placing orders for ICP-MS to M/s PerkinElmer (India) Pvt. Ltd. has now changed as under:

Equipment	Address mentioned in rate contracts orders	orders
ICPMS	M/s PerkinElmer (India) Pvt. Ltd., G-Corp Tech Park, 8 th Floor, Ghodbunder Road, Kasarvadavali, Thane(W)- 400615, Mumbai, India	M/s PerkinElmer (India) Pvt.

- 2. It is, therefore, requested that all the communications relating to placing orders for ICP-MS to M/s PerkinElmer (INDIA) Pvt. Ltd. are now to be sent at its revised address mentioned above. There is no change in contact number (011-45006600 Mob: +919654604001) and Email ID (sharad.tripathi@perkinelmer.com).
- 3. It is also informed that M/s PerkinElmer (India) Pvt. Ltd. will now do the billing of pending orders for ICPMS from its Bangalore address.

Yours faithfully,

Umesh Kumar Jain Joint Director

Tel. 23237419

Email: <u>umesh.jain@nic.in</u>

Copy to:

M/s PerkinElmer(India) Pvt. Ltd., 414-416, DLF Tower, 15, Shivaji Marg, Moti Nagar, New Delhi-110015: with reference to letter no. Nil dated 12.04.2018 on the subject mentioned above.